

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES**

**RAJYA SABHA
UNSTARRED QUESTION No. 3342
TO BE ANSWERED ON 20.03.2026**

Status of DILRMP/SVAMITVA implementation in Kerala

3342. Smt. Jebi Mather Hisham

Will the Minister of **Rural Development** be pleased to state:

- (a) whether funds are released to Kerala for digital re-survey under Digital India Land Records Modernisation Programme/Survey of Villages (DILRMP) and SVAMITVA, if so, the details of year-wise releases, utilisation and unspent balances;
- (b) whether Government has taken note of proceedings before the Kerala High Court alleging corruption in survey equipment procurement;
- (c) procurement transparency and audit safeguards applied to centrally funded land digitisation projects, the details thereof, particularly for Kerala;
- (d) whether any financial loss from Kerala's digital re-survey irregularities has been quantified and recovery initiated; and
- (e) the role of Survey of India in verifying re-survey quality and preventing tender discrepancies?

ANSWER

**MINISTER OF STATE IN MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) Yes Sir. Government of India has been implementing a comprehensive programme for digitization/computerization of land records in the country by the name of Digital India Land Records Modernization Programme (DILRMP) with 100% financial assistance from Central Government since 2016-17. Under Survey/Re-survey component total amount of Rs. 5.07 crore has been released to the Kerala State during 2024-25 out of which Rs. 0.03 crore remains unutilized as on date. Further, the State Government has informed that it has initiated digital land survey programme titled "Ente Bhoomi" with a total budget allocation of Rs.858.00 crore for statewide re-survey programme in year 2022.

Under SVAMITVA scheme, an amount of Rs.3.84 lakh has been released to the State of Kerala during the year 2023-24 under Information Education and Communication (IEC)and State Project Management Unit (SPMU) components of the scheme. As per the information received from the State Government of Kerala, an amount of Rs.2.02 lakh is remaining unutilised.

(b) Land and Land Revenue, including maintenance of land records is a State subject listed at Sl. No.18 & 45 of State List (List II) of the 7th Schedule of the Constitution wherein land revenue is governed by State specific Acts/Rules/Regulations. As such, the specific case details are not available with the Department. However, the State Government of Kerala has informed that they have taken note of the proceedings before the Kerala High Court.

(c) Procurement in centrally funded land digitisation projects is carried by the concerned States as per their procurement manuals. Government of Kerala has informed that no survey instrument has been procured by utilizing the central fund.

(d) Government of Kerala has informed that no financial loss due to irregularities has been noticed in Kerala's digital re-survey programme.

(e) As per information provided by the Survey of India (SoI), it ensures the quality and accuracy of survey operations by anchoring all surveys to the National Geodetic Reference Frame (NGRF), supported by a nationwide network of over 1000 Continuously Operating Reference Stations (CORS). SoI also provides base orthorectified imagery and elevation datasets, which serve as the foundational layers for subsequent re-survey activities. Together with the NGRF, these foundational geospatial datasets enable survey operations to achieve centimetre-level positional accuracy. In addition, detailed technical guidelines and rigorous Quality Assurance and Quality Control (QA/QC) procedures are implemented at all stages of survey processes. All procurement undertaken by SoI are conducted strictly in accordance with the General Financial Rules (GFR), the Manual for Procurement of Goods and Services issued by the Department of Expenditure, CVC guidelines, and other applicable Government of India regulations for ensuring transparency, fairness, and compliance in the procurement system.
